

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH EAST DISTRICT: KARKARDOOMA COURTS, DELHI

ORDER

In pursuant to Notification No.107/I-G-4/Genl.-I/DHC dated 28.10.2023 issued by Hon'ble High Court of Delhi and Circular No.1149/19292-19492/Admn.I,II&III/Sum.Vac./2023 dated 22.05.2023 issued by Ld Principal District & Sessions Judge (HQs), Tis Hazari Courts, the following official is hereby detained and are given special casual leave as per the schedule given against his name :-

| S. No. | Name | Emp Code | Post | Place of posting | Detention Period | Special Casual Leave |
|--------|----------------|----------|------|----------------------|--------------------------|--------------------------|
| 1 | Sh Kamal Kumar | 55717512 | JA | Office Pool, NE, KKD | 22.06.2023 to 30.06.2023 | 12.06.2023 to 19.06.2023 |

[Signature]
09.6.2023
Officer-in-charge
North-East District,
Karkardooma Courts, Delhi.

No. 4259-4267 /Admn-SV/NE/KKD/2023

Dated 09 JUN 2023

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
3. Administrative Officer (Judl)/Branch Incharges, Admn, North-East, KKD Delhi
4. Dealing Assistant, Leave Section, North-East, KKD, Delhi
5. Concerned official.
- ✓ 6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

[Signature]
09.6.2023
Officer-in-charge
North-East District, Karkardooma Courts,
Delhi.

Date: 09.6.2023.

To

Ld. Principal District and Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

Sub: Special Casual Leave during Summer Vacation -2023

Respected Sir,

This is with reference to Office Circular No. 3531/Admn./N.E./KKD/Delhi/2023 dated 24.05.2023, I have joined my duties today i.e. 09.06.2023 after transfer from East District.

Further, I intend to avail Special Casual Leave / detention during the Summer Vacation 2023 is as under :-

| S. No. | Name of Official | Post | Period Spl. Casual leave | Period of Detention |
|--------|------------------|------|--------------------------|----------------------|
| 1 | Sh Kamal Kumar | JA | 12.06.23 to 19.06.23 | 22.06.23 to 30.06.23 |

This is for your kind information and necessary action.
Thanking you.

Yours sincerely,

Kamal
ATG/23

Kamal Kumar, JA
Office Pool, North-East District,
Karkardooma Courts, Delhi
EC 55717512